

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA),  
Indira Nagar, Bangalore-38.

Dated .....

Application No. /86(T)

Writ Petition No.

APPLICANT

915

RESPONDENT(S)

20571/82

VERSUS

To

N.R. Lehithkean

Shri N. Santosh Negda,  
Advocate, Gandhinagar,  
Bangalore-9.

The Secretary, M/o Defence,  
New Delhi & 3 hrs.

S. K. Shivasankar Bhat  
Central Govt. Standing Counsel,  
High Court Bldgs., Bangalore.

Writ petition No. \_\_\_\_\_ on the file of Hon'ble  
High Court of Karnataka, Bangalore, transferred to this Tribunal  
under Section 29 of the Administrative Tribunals Act, 1985, and  
20571/82  
registered in this Tribunal as Application No. \_\_\_\_\_ is  
posted before the Bench on \_\_\_\_\_ for fixing the date of  
final hearing.

2. You are directed to appear on the aforesaid date at  
10.30 AM failing which further proceedings will be held in your  
absence.

By order of the Tribunal.

( COURT OFFICER )

6/7/82

166

66

filed in clt 29/7/86



Before the Central Administrative Tribunal  
Additional Bench  
**IN THE HIGH COURT OF KARNATAKA AT BANGALORE**

Appln No. 915 of 1986 (T) of 198 in W.P. 20571/82

Appellant/s, Petitioner/s, Complainant/s

Vs.

Respondent/s, Accused

Sri N.R. Lohitashan

The Union of India & others

I/We.....

The Petitioner/s, Appellant/s, Respondents/s, Complainant/s, in the above matter hereby appoint and retain.

Sri H. SUBRAMHANYA JOIS, K. SREEDHAR, C. R. KANTHARAJ, R. SWAMINATHAN  
AND H. L. SREEDHARA MURTHY, ADVOCATES, BANGALORE-4

to appear, act, and plead for me/us in the above matter, to conduct, prosecute (defend) the same and all interlocutory or miscellaneous proceedings connected with the same or with any decree or order passed therein, and also in proceedings for review of judgement and for leave to appeal to the Supreme Court, and to obtain return of my/our documents filed therein or to receive any money which may be payable to me/us in the said matter and grant receipts therefor, and to effect compromise or settlement.

Executed by me/us this the 29<sup>th</sup> day of July 1986 at Bangalore

Attestation :

Signature/s

Executant/s personally known to me and she/he/they signed in my presence

Accepted

Satisfied as to the identity  
of the signature of the executant/s

K. Sreetharan

Certified that the contents were explained to the executant/s in my presence in the language known to him/her/them who appeared perfectly to understand the same and signed his/her/their names/made his/her/their L. T. marks in my presence.

Advocate for the

Date 29/7/1986

Address for service :

**H. SUBRAMHANYA JOIS**  
Advocate  
No. 150/36, National High School Road  
Visweswarapuram, BANGALORE-560 004